

PROFORMA FOR DECLARATION ASSETS

(AS On 31-03-2012)

KU. PUSHPALATA MARKANDE

10.01.71

II CIVIL JUDGE CLASS II BEMETARA DISTRICT DURG

Name of officer (In full)

Date of Birth

Present post held

Immovable Property				
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.	
	Housing and other Buildings	Land		
1	2	3	4	5
1. District- Dhamtari Tal. Dhamtari Vill. Baliyara (C.G.)	Ancestral Home	Ancestral Agriculture Land 12 Acre.	Smt. Hishamul Bai Markande (Mother) Shakti and others (Elder Sister) Joint Property	In, inheritance
2. District Raipur Tal. Raipur Vill. Sejbahar (C.G.)	Through Dindyal Aavash Yojna L.I.G. Qr.	-	My own name	By purchase in 2006 Housing Board Sejbahar Raipur (C.G.)

Movable Property (Valued Above 25,000/- of Rs.)		
Name of Articles		
Car I20 Sportz No. CG10H 5600		
T.V.S. Scooty No. CG04CN 8176		
Jewellery (Worth Rs.)	Jewellery (Lump Sum)	
Gold earrings	7000/- Rs.	
Gold rings	9000/- Rs.	
Shares/Debentures		
Name of issuing Company 1	Nos. of Shares 2	
X	X	

Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
1. Life Insurance Corporation of India		200000.00	
2. Life Insurance Corporation of India		200000.00	
3. Life Insurance Corporation of India		125000.00	
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits	X	X	X
2) Savings Bank A/Cs	STATE BANK OF INDIA	BEMETARA	796425.00 (in March 2012)
3) PPF	POST OFFICE	RAIPUR	30999.00
4) GPF	STATE BANK OF INDIA	BEMETARA	56369.00
5) NSS	POST OFFICE	RAIPUR	40000.00 (Nsc)
6) Others	X	X	X

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note - the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

Signature & Date
 27.10.12